

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No. 332/2016
M.A.No.344/2016

This the 28th day of January, 2016

**Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member(J)**

Pradeep Kumar S/o Shri Rajender Singh
C/o Hira Lal
R/o Q.No.T-2/2, Railway Colony,
Barar Square, Delhi Cant.
New Delhi. ...Applicant

(By Advocate: Shri Himanshu Upadhayay for Ms.Ruby Sharma)

Versus

1. Steel Authority of India Ltd.
A Govt. of India Enterprise
Bhilai Steel Plant
Bhilai-49000, Chhattisgarh.
2. IASE Deemed University
Gandhi Vidya Mandir,
Sardarshahr-331401
Rajasthan. .. Respondents

Order (oral)

Per Sudhir Kumar, Member (A)

Learned proxy counsel for the arguing Counsel for the applicant
seeks leave & permission to withdraw the O.A. as presently filed, so that
he may move a P.T. before the Hon'ble Chairman. The O.A. is, therefore,
dismissed as withdrawn.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

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